

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

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Subject:- Release of counsel fee in favour of Shri Sanchit Verma and Shri Naveed Ahmad Naik, Standing Counsels.

**GOVERNMENT ORDER NO: 2770-LD(A) of 2018.**  
**D A T E D: 24 - 04 - 2018.**

Sanction is accorded to the payment of retainership in favour of Shri Sanchit Verma and Shri Naveed Ahmad Naik, Standing Counsels appointed vide Government Order No.5983-LD (A) of 2017 dated 20-12-2017, with effect from 20-12-2017 onwards @ ₹10,000/- per month under the Major Head 037- Professional Charges .

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Abdul Majid Bhat)**  
**Secretary to Government**

Dated: 24 - 04 - 2018.


NO: LD(A) 2017/86.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Director Information, J&K Jammu.
3. Director Finance, department of Law, Justice and Parliamentary Affairs.
4. Administrative Officer, Advocate General's Office, J&K, Jammu.
5. Concerned Standing Counsels.
6. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
7. Website of the Department of Law, Justice and Parliamentary Affairs.
8. Government Order file.
9. Concerned file.

  
24.04.18

**(Ashish Gupta)**  
**Deputy Legal Remembrancer,**

  
24/4/2018